Name of the Corporate Debtor	Edweena Real Estate Private Limited
Date of Commencement of Liquidation	31-08-2026
List of Creditors as on	24-10-2026

List of Unsecured financial creditors

S. No.	Name of Creditor	Details of Claim Received		Details of claim admitted								
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of Claim Under- verification	Remarks, if any
Part A - Claim received in Liquidation												
-	-	-	-	-	-	-	-	-	-	-	-	-
	Total A			-	-				-	-	-	-
Part B - Claim received in CIRP												
1	Omkara Assets Reconstruction Private Limited	08-02-2024	12,03,75,12,180	12,03,75,12,180	Unsecured	12,03,75,12,180	100.00%	-	-	-	-	The claim is carried forward in the liquidation process as admitted/rejected by the erstwhile RP during the CIRP.
	Total A		**12,03,75,12,180**	**12,03,75,12,180**		**12,03,75,12,180**	100.00%	-	-	-	-	
	Grand Tota A+B		**12,03,75,12,180**	**12,03,75,12,180**	-	**12,03,75,12,180**			-	-	-	